

[Shri Raj Bahadur]

General thereon [Placed  
in Library See No LT—  
3072/72]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Commissioners for the Port of Calcutta, for the year 1969-70 and the Audit Report thereon [Placed in Library See No LT—3073/72]

STATEMENT CORRECTING ANSWER TO  
UNSTARRED QUESTION

THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND  
HOUSING (SHRI I K GUJRAL).  
I beg to lay on the Table a statement  
correcting the reply given on the 1st May,  
1972 to Unstarred Question No 4447 by  
Shri Shashi Bhushan regarding ex Mem-  
bers of Parliament in possession of Govern-  
ment accommodation and giving reasons  
for the delay in correcting the reply

STATEMENT

In reply to 'Unstarred Question' No 4447 answered on the 1st May, 1972 in the Appendix 'A', the following was stated against Sl No 10

| Name            | Particulars of accommodation  | Amount due up to<br>31.3.72 |
|-----------------|---|-----------------------------|
| 10 Dr Salig Ram | 120 North Avenue<br>Servant Quarter<br>No 123, North Avenue<br>Garage 101, —do— | Rs 191 07                   |

The correct position in respect of Sl No. 10, will be as under

| Name            | Particulars of accommodation                                      | Amount due up to<br>31.3.72 |
|-----------------|---|-----------------------------|
| 10 Dr Salig Ram | Servant Qr. 123,<br>North Avenue<br>Garage No 101<br>North Avenue | Rs 191 07                   |

The mistake could not be corrected within seven days as it was detected late

The inconvenience caused to the House is regretted

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHAB P SHINDE)  
I beg to lay on the Table a copy each of the  
following Notifications (Hindi and English  
versions) under sub section (6) of section 3  
of the Essential Commodities Act, 1955 —

- (1) The Fertilizer (Control) First  
Amendment Order, 1972, published  
in Notification No G S R 215  
(E) in Gazette of India dated the  
30th March, 1972

- (2) The Fertilizer (Control) Second  
Amendment Order, 1972, published  
in Notification No G S R 240  
(E) in Gazette of India dated the  
6th April, 1972

[Placed in Library See No LT—3075/  
72]

DELHI, MEBRUT AND BULANDSHAHR MILK  
AND MILK PRODUCTS CONTROL  
ORDER, 1972

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (PROF  
SHER SINGH) I beg to lay on the